

- (v) Insistence on provision of dunnage to protect flap door pilferage in case of wagon load consignments of sugar, grain, pulses, oilseeds, etc.;
- (vi) Proper marking, addressing and labelling to prevent the consignment from going astray;
- (vii) Use of nuts and bolts for rivetting wagons loaded with valuable goods;
- (viii) Proper maintenance of wagons so that incidence of sickness of wagons resulting in detention and transshipment is minimised, and also damage by wet and pilferage through doors and body-holes is reduced;
- (ix) Patching of panel-cuts of wagons in sick-lines yards and goods sheds to reduce the circulation of defective wagons;
- (x) Special precautions during monsoon season to prevent damage by wet;
- (xi) Proper supervision and careful tallying of packages during loading and unloading operations;
- (xii) Intensified supervision at break-of-gauge transshipment points and repacking points; and
- (xiii) Prompt fixation of staff responsibility.

Representation regarding bulk drug Prices

9672. SHRI RATANSINH RAJDA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of representations received during the last three years since the bulk drug prices were declared; how many out of them were

not accepted by Government and thus resulting in this closure of units; and reasons for showing discrimination;

(b) prices of various bulk drugs fixed by the Government during the last three years, name of the producer and basis on which drugs prices were fixed; and

(c) Name of the bulk drugs manufactured by the foreign firms, prices fixed/approved basis on which fixed or approved, name of intermediates from which manufactured, c.i.f. price of the imported intermediates/raw materials and c.i.f. price of the bulk drugs from the cheapest sources produced during the last three years by foreign firms having more than 26 per cent equity participation?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS/ (SHRI JANESHWAR MISHRA): (a) to (c). Information to the extent available will be collected and laid on the Table of the House.

उत्तर-पूर्व रेलवे में सिविल डिफेंस सैल का कार्यकरण

9673. श्री ईश्वर चौधरी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर-पूर्व रेलवे मुख्यालयों में सिविल डिफेंस सैल में 1 जुलाई से 30 सितम्बर, 1977 तक के कार्यकरण का कोई पुनरीक्षण किया गया है ; और

(ख) उसका व्यौरा क्या है तथा पुनरीक्षण के क्या निष्कर्ष निकले ?

रेल मंत्रालय में राज्य मंत्री (श्री लाल नारायण) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।